

Shri. S. A. Tarkhede, A.P.
(on M.A. mahalal D)

LIST OF INDEX

LIST OF PAPERS IN O.A./I.A. NO.

609190 OF

26 Post 2 am

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	—	PT
	1-2	21-8-90	TO
	3	30-8-90	to rejected, withdrawn coram. Hanble Shri G. Sreedharan Nair, ve Hanble Shri Mr. D. D. Dsilva, M.A and enclose D enclosed h/w
II	—	—	Scrubber - sheet & on
III	1-2	20-8-90	Circulation sheet
	3	20-8-90	
	4-5	5-10-90	copy to order d/w 30-8-90 issued to apothecary

I undertake to serve on the Respondents
20/8/90
20/8/90. Applicant No. 1

G.P.O. for Rs 50/- removed
20/8/90 (Part D)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH 400 614

BETWEEN

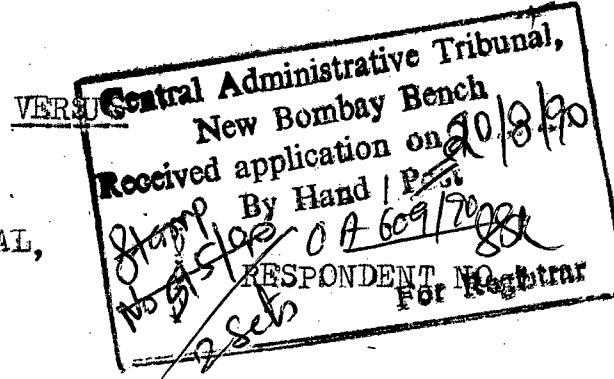
SHRI SUDHAKAR GAJANANRAO TIWARKHED

& 5 others

OTHERS

APPLICANTS

THE CHIEF POSTMASTER GENERAL,
MAHARASHTRA CIRCLE, BOMBAY



THE POST MASTER GENERAL,
NAGPUR REGION, NAGPUR.

RESPONDENT NO. 2

THE SUPERINTENDENT OF R.M.S.
'F' DN., NAGPUR

RESPONDENT NO. 3

I N D E X

Sr. No.	Particulars of documents	Annex. No.	Page No.
1.	Application against the order of the Chief Postmaster General, Maharashtra Circle, Bombay vide Memo No. Staff-C/73/ASRM/RRI dated 26.7.90.		1 to 15
2.	Orders of the Chief Postmaster General, Maharashtra Circle, Bombay, vide Memo No. Staff/C/73/SSRM+RRI dt. 26.7.90.	Annex. I	16
3.	Orders issued by the Postmaster General, Nagpur Region, Nagpur about transfer and posting vide Memo No. NR/Staff-II/TFR Posting/ASRM/I dt. 3.8.90	Annex. II	17
4.	Orders issued by the Postmaster General, Nagpur regarding transfer and posting vide Memo No. NR/Staff-II/TFR-Posting/RM/I dt. 3.8.90.	Annex. III	18

Sr. No.	Description of documents	Annexure	Pages.
5.	A copy of order issued by the Director General, Posts and Telegraphs, New Delhi vide his letter No.69/22/82-EPE-I dt. 26th July, 1982 regarding the policy of rotational transfers and guide lines about the rotational transfers.	Annex.IV	19
6.	A copy of letter No.14/495/89 SPB II dt.8.3.90 from the Asstt. Director General (SPN) New Delhi about rotational transfers.	Annex.V	20
7.	Extract of Rule 37-A of P&T Manual Vol.IV	Annex.VI	21
8.	Extract of Rule 38 of the P&T Manual Vol.IV	Annex.VII	22
9.	A copy of the letter from the Chief Postmaster General, Maharashtra Circle, Bombay No. Staff-L/73/RRI/dated 2.5.90	Annex.VIII	23
10.	Representation dated 30.7.90 and 7.8.90 from applicant No.1 addressed to Respondent Nos. 1 and 2.	Annex.IX(A) & (B)	24
11.	Representation dated 30.7.90 from the applicant No.2 addressed to the Respondent Nos. 1 and 2.	Annex.X	25
12.	Representation dated 30.7.90 from applicant No.3 addressed to Respondent Nos. 1 and 2.	Annex.XI	26
13.	Representation dated 30.7.90 from applicant No.4 addressed to Respondent Nos. 1 and 2.	Annex.XII	27
14.	Letter from Shri S.M.Joshi addressed to Shri P.P.Vishi, applicant No.2 regarding his difficulties to join the place of choice at Nagpur.	Annex.XIII	28
15.	Letter from Shri A.M.Khan addressed to Shri S.G. Tiwarkhede, applicant No.1 requesting his inability to join the post at Nagpur till the current academic session.	Annex.XIV	29
16.	A copy of certificate showing that the son of Shri S.G. Tiwardkhede, applicant No.1 is learning in Xth class in Hadas High School, Nagpur.	Annex.XV	30

Sr.No.	Description of documents	Annex.	Pages
17.	Copies of some of the prescription slips of CGHS Dispensary, Nagpur in respect of wife of applicant No.1.	Annex.XVI	31 To 34
18.	Receipt for the payment of fees in Ramdeobaba Engineering College, Nagpur in respect of the daughter of Applicant No.2.	Annex.XVII	35
19.	A copy of the prescription Card of the CGHS Dispensary, Nagpur in respect of the wife of the applicant No.3.	Annex.XVIII	36
20.	A copy of the receipt from G.S. College of Commerce and Economics Nagpur for payment of fees in respect of the daughter of applicant No.3.	Annex.XIX	37
21.	A copy of the prescription slip in respect of mother of the applicant No.4 from CGHS Dispensary No.4, Nagpur	Annex.XX	38
22.	A copy of receipt for payment of fees in Sindhu Mahavidyalaya, Nagpur in respect of the son of the applicant No.4.	Annex.XXI.	39

(Note : Documents as shown above are enclosed to the application)

Office Notes, Office
Membrandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

Tribunal's Orders.

Stamp No 515/90

Office Objects

- ① old format
- ② affestate not done.
- ③ 2 applicants have not signed the V.P.

Permissions for Joint
Petition under rule
4(5)(g) essential

K. T. Narayana Reddy
Applicant

M.P. No. 683/90
for J.P. petition.
Fixed on 21-8-90.

20-8-

Loculati on 21/8/90
with prayee for permission
of joint petition.

SDM

DR

Date: 21-8-90.

Heard counsel of the applic-
ants with respect to M.P. 683/90.

Since the challenge is
against the transfer of ~~these~~ joint
applicants there is no scope for
all of them joining in the same
application. The attack against
the transfer has to be considered
independently with respect to
each of them on such grounds
as are available.

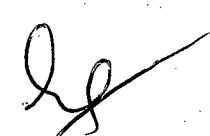
Counsel of the applicant
submitted that the present
application may be treated as
having been filed only by the
first applicant. The
submission is recorded.

P.T.O.

It is open to the first applicant to file a separate application under the same number deleting the names of the applicants no. 2 onwards and making the ~~applicants~~ averments

concerning him alone. As it was submitted by the counsel that contain other grounds are also available, the first applicant is at liberty to include ^{also} such averments in the application.

list before the Bench on 30.8.90

 
(M.Y. PRILKAR) (G. SREEDHARAN NAIR)
M(A) V.C.

(3)

Date: 30.8.90 (Per. G. Sreedharan Nair)
V.C.

Counsel of the applicants
prays for withdrawal of the
application.

The application is
rejected as withdrawn.

Detd
M.Y. PRUDHAKAR (G. SREEDHARAN NAIR)
M(A) 30.8.90
V.C.

Order dtd 30.8.90
issued to applicant
on 5.10.90.

By
13/10/90

Order dtd 30.8.90
served on applicant
on dtd 10.10.90